

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No. 1682 of 2010

(Arising out of OIA-402-412/2010/COMMR-A-/CMC/RAJ dated 07/09/2010 passed by
Commissioner of Central Excise, Customs and Service Tax-RAJKOT)

Bhatia General Store

.....Appellant

Shop No. 216, New Lajpat Rai Market,
Delhi, Delhi

VERSUS

C.C.E. & S.T.-Rajkot

.....Respondent

Central Excise Bhavan,
Race Course Ring Road...Income Tax Office,
Rajkot, Gujarat-360001

APPEARANCE:

Shri Paresh Sheth, Advocate for the Appellant

Shri J.A.Patel, Superintendent (Authorised representative) for the Respondent

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. P. ANJANI KUMAR M, MEMBER (TECHNICAL)**

DATE OF HEARING : 16.11.2021

DATE OF DECISION: 16.11. 2021

The Appeal is disposed of. For order, see order of date in Excise Appeal
No.1631 of 2010.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(P. ANJANI KUMAR M)
MEMBER (TECHNICAL)**